

S.N O	NAME OF COMMERCIAL COURT	DISTRICT	CASE TYPE	CASE NO.	DATE OF INSTITUTION	DATE OF DISPOSAL	NO. DAYS BETWEEN THE DATE OF INSTITUTION AND DISPOSAL	NO. DAYS BETWEEN THE DATE OF HEARING AND JUDGMENT	NO. OF ADJOURNMENT GRANTED
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	Petition U/s 34 of Arbitration Act, 1996	OMP COMM- 34/2021	30.03.2021	01.10.2024	1281	53	3
			Suit for Recovery	CS COMM- 948/2022	25.03.2022	03.10.2024	923	15	2
			Petition U/s 34 of Arbitration Act, 1996	OMP COMM- 35/2021	30.03.2021	04.10.2024	1284	56	3
			Petition U/s 34 of Arbitration Act, 1996	OMP COMM- 171/2023	06.11.2023	07.10.2024	336	59	1
			Suit for Recovery	CS COMM- 4431/2021	30.10.2021	09.10.2024	1075	32	3
			Suit for Recovery	CS COMM- 870/2021	09.03.2021	14.10.2024	1315	34	2
			Suit for Recovery	CS COMM- 2272/2022	30.09.2022	15.10.2024	746	25	2
			Suit for Recovery	CS COMM- 4393/2021	28.10.2021	19.10.2024	1087	43	3
			Suit for Recovery	CS COMM- 2289/2022	06.10.2022	21.10.2024	746	25	2
			Suit for Recovery	CS COMM- 1665/2022	07.07.2022	29.10.2024	845	31	3
2	SH. RAJESH KUMAR GOEL, DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	CS (COMM)/	2847/2019	05-12- 2019	01-10-2024	1762	7	1
			CS (COMM)/	3219/2021	08-09- 2021	03-10-2024	1121	9	1
			CS (COMM)/	05/2024	02-01- 2024	04-10-2024	276	8	NIL
			CS (COMM)/	2659/2022	12-12- 2022	07-10-2024	665	24	NIL
			CS (COMM)/	687/2023	25-04- 2023	08-10-2024	532	10	NIL
			CS (COMM)/	922/2022	22-03- 2022	18-10-2024	941	14	NIL
			OMP (COMM.)/	115/2019	16-11-2019	21-10-2024	1801	23	1
			OMP (COMM.)/	88/2022	02-07- 2022	22-10-2024	843	17	1

3	SH ILLA RAWAT, DISTRICT JUDGE (COMMERCIAL COURT)-03	CENTRAL	Suit for Recovery	CS COMM 2338/22	14.10.2022	03.10.2024	723	1	3
			EXECUTION	EX 142/2024	12.04.2024	1.10.24	172	1	0
			ARBITRATION	OMP COMM 266/2024	28.03.2024	09.10.2024	195	1	0
			Suit for Recovery	477/2021	10.02.2021	09.10.2024	1339	1	4
4	SH. ANIL KUMAR SISODIA DISTRICT JUDGE (COMMERCIAL COURT)	CENTRAL	RECOVERY	CS (COMM)/41 8/2019	06-04- 2019	04-10-2024	2008 DAYS	22 DAYS	NIL
			RECOVERY	CS (COMM)/15 12/2023	22-11- 2023	07-10-2024	320 DAYS	17 DAYS	NIL
			RECOVERY	CS (COMM)/57 8/2023	01-04- 2023	08-10-2024	556 DAYS	13 DAYS	NIL
			RECOVERY	CS (COMM)/18 61/2020	21-12- 2020	22-10-2024	1401 DAYS	26 DAYS	NIL
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	305	CS (COMM)/50 57/2021	01-12- 2021	04-10-2024	1038 DAYS	8 DAYS	NIL
			305	CS (COMM)/12 52/2023	20-09- 2023	08-10-2024	384 DAYS	7 DAYS	NIL
			305	CS (COMM)/63 3/2022	18-02- 2022	09-10-2024	964 DAYS	6 DAYS	NIL
			305	CS (COMM)/12 40/2022	13-05- 2022	16-10-2024	887 DAYS	7 DAYS	NIL
			305	OMP (COMM.)/3 6/2023	13-03- 2023	22-10-2024	589 DAYS	7DAYS	NIL
			305	OMP (COMM.)/5 8/2020	31-10- 2018	23-10-2024	2187 DAYS	8 DAYS	NIL
			305	CS (COMM)/14 64/2022	03-06- 2022	29-10-2024	516 DAYS	7 DAYS	NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	RECOVERY	CS DJ/1716/20 18	25-05- 2018	09-10-2024	2329 DAYS	8 DAYS	NIL
			RECOVERY	CS (COMM)/22 19/2022	21-09- 2022	15-10-2024	755 DAYS	15 DAYS	NIL
			RECOVERY	CS (COMM)/25 97/2022	01-12- 2022	14-10-2024	683 DAYS	SAME DAY	NIL
			RECOVERY	CS (COMM)/26 42/2022	06-12- 2022	29-10-2024	693 DAYS	SAME DAY	NIL
7	SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL		CS(COMM) 2548/2021	29.07.2021	25.10.2024	1124	2	0

8	SH. GORAKH NATH PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	RECOVERY	CS-669/200	20.02.2020	01.10.2024	1685	68	3
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/822/22	09.06.2022	04.10.2024	848	20	1
			RECOVERY	CS-1254/233	20.09.2023	07.10.2024	383	25	1
			RECOVERY	CS-1431/233	30.10.2023	08.10.2024	344	35	2
			RECOVERY	CS-15/244	03.10.2024	14.10.2024	285	77	4
			RECOVERY	CS-293/244	26.02.2024	18.10.2024	235	38	2
			ARBITRATION AND CONCILIATION ACT	OMP (COMM)/353/23	06.03.2023	19.10.2024	593	46	2
			RECOVERY	CS-433/233	13.03.2023	26.10.2024	593	37	2
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	CS	CS (COMM)/210/2021	18/01/2021	18/01/2021	1367		
			CS	CS (COMM)/492/2021	02/11/21	02/11/21	1330		
			CS	CS (COMM)/651/2020	19/02/2020	19/02/2020	1700		
			CS	CS (COMM)/333/2023	23/02/2023	23/02/2023	611		
			CS	CS (COMM)/408/2024	27/03/2024	27/03/2024	194		
			CS	CS (COMM)/844/2023	24/05/2023	24/05/2023	498		
			CS	CS (COMM)/1869/2021	18/06/2021	18/06/2021	1201		
			CS	CS (COMM)/2371/2022	19/10/2022	19/10/2022	721		
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL						
14	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	WEST	NIL						

15	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST	NIL							
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST	NIL							
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	CS (COMM)	612/2024	19-07-2024	01-10-2024	74			3
			CS (COMM)	711/2024	21-08-2024	24-10-2024	64			3
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST	NIL							
20	SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL							
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)	NEW DELHI	NIL							
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03	NEW DELHI	NIL							
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
25	SH. SANDEEP YADAV	SOUTH	NIL							
26	SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE (COMMERCIAL)	SOUTH	NIL							
27	SH. LOKESH KUMAR SHARMA, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	NIL							
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	CS (COMM)	937/2023	09-10-2023	19-10-2024	376	--	--	
			CS (COMM)	900/2023	03-10-2023	26-10-2024	389	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	Commerical Cases	CS (COMM)/744/2022	28/07/22	01/10/24	796	5		11
			CS (COMM)/932/2023	07/10/23	01/10/24	360	1		2	
			CS (COMM)/300/2024	22/04/24	01/10/24	162	1		3	

				CS (COMM)/39 4/2024	20/05/24	21/10/24	154	1	1
				CS (COMM)/28 40/2024	03/07/24	26/10/24	115	1	2
				CS/COMM/ 993/2022	08/06/22	23/10/24	868	10	4
				CS/COMM/ 718/2023	26/07/23	23/10/24	455	3	2
30	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL						
31	MS. ANU GROVER BALIGA	SOUTH- EAST	Commerical Cases	356	16	4	19	0	357
32	SH. BHUPESH KUMAR	SOUTH- EAST	NIL						
33	MS. NEERA BHARIHOKE, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
34	MS. NIRJA BHATIA, LD, DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH- EAST	NIL						
35	SH. RAJ KUMAR TRIPATHI, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH- EAST	NIL						
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	NIL						
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH- EAST	NIL						
39	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT-01	SHAHDARA	NIL						
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	NIL						
41	SH. SANJAY SHARMA- II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	NIL						
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	NIL						

43	MS. PREETI AGARWAL GUPTA, DISTRICT JUDGE, (COMMERCIAL COURT)	NORTH-WEST	NIL						
44	SH.VINOD YADAV	NORTH-WEST	NIL						
45	SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT	NORTH	NIL						
46	SH. UMED SINGH, DISTRICT JUDGE (COMMERCIAL)	NORTH	NIL						
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	COMMERCIAL SUIT	CS COMM. 220/2023	01.05.2023	04.10.2024	522	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 259/2024	29.05.2023	16.10.2024	506	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 95/2024	23.02.2024	19.10.2024	239	NIL	NIL
			COMMERCIAL SUIT	CS COMM. 144/2019	11.09.2019	22.10.2024	1868	NIL	1
			ARBITRATION U/S COMP	34	14.08.2019	24.10.2024	71	NIL	NIL
48	SH. VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT.	SOUTH WEST	Commercial Suit	CS (COMM)/ 110/2023	03-03-2023	15-10-2024	592	8	NIL
			Commercial Suit	CS (COMM)/ 233/2024	25-04-2024	21-10-2024	179	7	1
49	SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03	SOUTH WEST	NIL						
50	SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-04	SOUTH WEST	CS(COMM)	185/2022	18.04.2022	08.10.2024	504 DAYS	11 DAYS	2
			CS(COMM)	15/2024	14.10.2024	14.10.2024	280 DAYS	18 DAYS	1
			CS(COMM)	439/2023	20.09.2023	15.10.2024	391 DAYS	20 DAYS	1
			CS(COMM)	60/2021	15.02.2021	18.10.2024	1341 DAYS	24 DAYS	1
			CS(COMM)	09/2024	01.04.2024	26.10.2024	208 DAYS	10 DAYS	1